

6

8.5.96

Wm Dr. R. K. Saxena, JM
Wm Mr. D. S. Rawat, AM

None is present for the applicant. Sen A Ashok Kumar Counsel for Respondent is present. RA has not been filed so far. According to office record no. RA. on the other hand Sen A Ashok Kumar in forms that the copy of RA was given to him in August 1992. The office to trace ^{out} RA if it was filed. In case it was not filed, an opportunity of two weeks time is given to the applicant to file the said RA. and if it is not filed within a period of two weeks, it shall not be taken by the office. The matter be listed for final hearing on 15.7.96.

Shyam
AM

Wm
JM

NS

15.7.96

Wm Dr. R. K. Saxena, JM
Wm Mr. D. S. Rawat, AM

g/R
RA has not been
filed so far.

Wm
12/7/96

None is present for the parties in this case. The learned Counsel for applicant is not appearing for the last 3 dates. He was not present on 17.4.96, 6.5.96 and even today. The RA has not been filed. It is clear that the applicant is not interested in the case. The O. A is therefore, stand dismissed in default.

Sen Anant Ashok Kumar Counsel for Respondent is present.

Shyam
AM

Wm
JM

NS